

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1518 of 2019

IN THE MATTER OF:

Pallavi Priadarshini Kaul

...Appellant

Versus

Vinod Kumar Kothari & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Sudipto Sarkar, Senior Advocate with Mr. Anirudh Wadhwa, Mr. Abhishek Iyer and Ms. Lakshya Kampani, Advocates for R-1

WITH

Company Appeal (AT) (Insolvency) No. 44 of 2020

IN THE MATTER OF:

Rajive Kaul

...Appellant

Versus

Vinod Kumar Kothari & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Sudipto Sarkar, Senior Advocate with Mr. Anirudh Wadhwa, Mr. Abhishek Iyer and Ms. Lakshya Kampani, Advocates for R-1

O R D E R

05.02.2020 *Company Appeal (AT) (Insolvency) No. 224 of 2020*

preferred against the same impugned order is expected to be listed on 17th February, 2020. Let that Appeal be tagged with these Appeals since pleadings

are complete in these two Appeals, and the issue involved is common to all Appeals.

Let these Appeals be posted 'For Admission (After Notice)' on **17th February, 2020** within first five maters.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

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